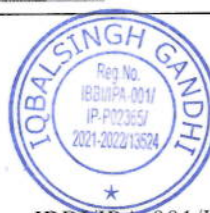


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJKAMAL LOGISTIC PRIVATE LIMITED
OPERATING IN SUPPORTING AND AUXILLIARY TRANSPORT ACTIVITIES
AT SURAT, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Rajkamal Logistic Private Limited CIN: U63090GJ2002PTC040918
2.	Address of the registered office	Plot No. 14/15, Bhatpore GIDC, Off. ONGC Plant, Hazira, Surat 394510 Gujarat India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	There are no major fixed assets as per the details available with the undersigned except one flat at surat situated at D-302, Nandalaya Residency, Bhatpore Gam, Surat Gujarat 394510 and investment in securities and financial assets
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	As per information available with the undersigned, there is no operation of Corporate Debtor in last few years
7.	Number of employees/ workmen	Nil (As non-operational since year 2014)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by Email at: cirp.rajkamal@gmail.com by submitting the confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed Expression of Interest contains details of eligibility for resolution applicants under section 25(2)(h) of the Code and can be sought by email at: cirp.rajkamal@gmail.com Also available at https://sunresolution.in/cases/ongoing-cases/cirp/rajkamal-logistics-private-limited/
10.	Last date for receipt of expression of interest	26.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	05.04.2023
12.	Last date for submission of objections to provisional list	10.04.2023
13.	Process email id to submit EOI	cirp.rajkamal@gmail.com



(Handwritten signature of Iqbal Singh Gandhi)

Iqbal Singh Gandhi
IBBI Reg No.: IBBI/PA-001/IP-P-02365/2021-2022/13524
Email for Correspondence: cirp.rajkamal@gmail.com
Regd. address: C/302, Rosewood Estate, Satellite, Near Prerna
Tirth Jain Derasar, Ahmadabad, Gujarat 380015

Date: 11.03.2023
Place: Ahmedabad

AFA Valid upto: 01.03.2024
Resolution Professional of Rajkamal Logistic Private Limited (In CIRP)

PUBLIC NOTICE

General public is hereby informed that due to certain unavoidable circumstances, the Public Auction (of pledged ornaments-NPA accounts) by our client M/s. Muthoot Finance Ltd. Scheduled for 11th, 13th, 14th & 15th March 2023 stands postponed and re-scheduled for 02nd, 03rd, 04th & 05th May 2023. The place and time of Public Auction shall remain the same, as already notified to the concerned Borrowers. In case of any clarification, the interested persons may contact the concerned Branch office of our client.

Note: There shall not be any change in the auction schedule of spurious/low quality ornaments.

Kohli & Sobti Advocates,
A 59A, First Floor, Lajpat Nagar-II, New Delhi - 110024

Note: Customers can release their pledged ornaments before the scheduled auction date, against payment of dues of our client. Customer can also contact **Email ID:** auctiondelhi@muthootgroup.com or Call at 7834886464,7994452461.

HDFC BANK

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 and having one of its office as Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmarg (East), Mumbai - 400042.

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loan terms, the below loan accounts are in delinquent status. The Bank has issued multiple notices to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after 18th March, 2023 for recovering the dues owed by the Borrowers to the Bank. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 8 th Mar., 2023	Date of Sale Notice
1	XXXX3541	AMRUTKUMAR LADHURAM RATHI	1,177.71	09-Mar-23
2	XXXX6785	DILIP RAMANLAL SONI	1,274.26	09-Mar-23
3	XXXX0467	RAMESHBHAI RAMLAL DESAI	128,723.31	09-Mar-23
4	XXXX0120	NILESH GUPTA	18,000.00	09-Mar-23
5	XXXX9550	SHARDABEN BAJIRAO BAROT	205,006.00	09-Mar-23
6	XXXX0110	NIRUPA CHANDRAKANT DHOLAKIA	728.00	09-Mar-23
7	XXXX5259	RAMJIBHAI KEVALDAS PATEL	1,147.82	09-Mar-23
8	XXXX0082	BHIKHA NARAN KARANGIYA	1,158.82	09-Mar-23
9	XXXX0821	DOSHI DHYANVA VIPULBHAI	541,593.29	09-Mar-23
10	XXXX7926	NAV VIPUL SHAH	1,014,618.66	09-Mar-23
11	XXXX5280	KAUSHAL GAMANLAL KAPADIYA	52,449.56	09-Mar-23
12	XXXX2187	NEEL GUNVANTBHAI PATEL	1,189.00	09-Mar-23
13	XXXX7392	DOCTOR PERVIN K.	873.82	09-Mar-23
14	XXXX9668	BIMALKUMAR CHANDRAVADAN VYAS	88,526.14	09-Mar-23
15	XXXX5545	ILABEN B BRAHIMBHATT	206,576.00	09-Mar-23
16	XXXX5012	SUMIT KUMAR LAD	131,153.82	09-Mar-23
17	XXXX6465	PINKESHKUMAR KALPESHBHAI RATHOD	361,312.66	09-Mar-23
18	XXXX7255	KRUNAL MAHESHKUMAR DESAI	238.00	09-Mar-23
19	XXXX3651	TARALABEN NANUBHAI PATEL	2,500.00	09-Mar-23
20	XXXX7781	NOVA RESOURCES	1,309.00	09-Mar-23
21	XXXX1250	MALAVIYA JAYESHKUMAR CHANDUBHAI	6,094.00	09-Mar-23

Date : 11.03.2023
Place : Gujarat

Sd/-
HDFC BANK LTD.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJKAMAL LOGISTIC PRIVATE LIMITED
OPERATING IN SUPPORTING AND AUXILIARY TRANSPORT
ACTIVITIES AT SURAT, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Rajkamal Logistic Private Limited CIN: U63090GJ2002PTC040918
2. Address of the registered office	Plot No. 14/15, Bhatpore GIDC, Off. ONGC Plant, Hazira, Surat 394510 Gujarat India
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	There are no major fixed assets as per the details available with the undersigned except one flat at surat situated at D-302, Nandlalaya Residency, Bhatpore Gam, Surat Gujarat 394510 and investment in securities and financial assets
5. Installed capacity of main products/ services	Not Available
6. Quantity and value of main products/ services sold in last financial year	As per information available with the undersigned, there is no operation of Corporate Debtor in last few years
7. Number of employees/ workmen	Nil (As non-operational since year 2014)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by Email at: cirp.rajkamal@gmail.com by submitting the confidential undertaking.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed Expression of Interest contains details of eligibility for resolution applicants under section 25(2)(h) of the Code and can be sought by email at: cirp.rajkamal@gmail.com Also available at https://sunresolution.in/cases/ongoing-cases/cirp/rajkamal-logistics-private-limited/
10. Last date for receipt of expression of interest	26.03.2023
11. Date of issue of provisional list of prospective resolution applicants	05.04.2023
12. Last date for submission of objections to provisional list	10.04.2023
13. Process email id to submit EOI	cirp.rajkamal@gmail.com

Date: 11.03.2023
Place: Ahmedabad

Sd/-
Iqbal Singh Gandhi
IBBI Reg No.: IBBI/NPA-01/1P-P-02365/2021-2022/13524
Email for Correspondence: cirp.rajkamal@gmail.com
Regd. address: C/302, Rosewood Estate, Satellite, Near Prema Tirth Jain Derasar, Ahmedabad, Gujarat 380015
AFA Valid upto: 01.03.2024
Resolution Professional of Rajkamal Logistic Private Limited (In CIRP)

JANA SMALL FINANCE BANK
(A scheduled commercial bank)
Regional Branch Office: Ground Floor, 2nd Floor, Shangrila Arcade, Above Saraswat Bank, 100 Feet Anand Nagar Road, Shyamal, Ahmedabad, Gujarat-380015.

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.

NOTICE OF SALE THROUGH PRIVATE TREATY
SALE OF IMMOVABLE ASSETS CHARGED TO THE BANK UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002. (SARFAESI ACT)

The undersigned as Authorized Officer of Jana Small Finance Bank Ltd., has taken over Physical Possession of the schedule property under the SARFAESI Act. The Authorized Officer of M/s. Jana Small Finance Bank Ltd., had already conducted multiple public auctions for selling the property, but they turned out to be unsuccessful as no bids were received. Hence please be informed that if the total outstanding dues in the aforesaid loan account are not paid within **Fifteen (15) Days** from the date of this publication of this notice, then the Authorized officer will proceed for sale via private treaty of the property as stated below.

Public at large is informed that the secured property as mentioned in the Schedule are available for sale through Private Treaty, as per the terms agreeable to the Bank for realization of Bank's dues on **"AS IS WHERE IS and WHAT IS THERE IS BASIS"**.

Standard terms & conditions for sale of property through Private Treaty are as under:
1. Sale through Private Treaty will be on **"AS IS WHERE IS and WHAT IS THERE IS BASIS"**.
2. The purchaser will be required to deposit 25% of the sale consideration on the next working day of receipt of Bank's acceptance of offer for purchase of property and the remaining amount within 15 days thereafter.
3. The purchaser has to deposit 10% of the offered amount along with application which will be adjusted against 25% of the deposit to be made as per clause (2) above.
4. Failure to remit the amount as required under clause (2) above, will cause forfeiture of amount already paid including 10% of the amount paid along with application.
5. In case of non-acceptance of offer of purchase by the Bank, the amount of 10% paid along with the application will be refunded without any interest.
6. The purchaser should conduct due diligence on all aspects related to the property (under sale through private treaty) to his satisfaction. The purchaser shall not be entitled to make any claim against the Authorized Officer / Secured Creditor in this regard at a later date.
7. The Bank reserves the right to reject any offer of purchase without assigning any reason.
8. In case of more than one offer, the Bank will accept the highest offer.
9. The interested parties may contact the Authorized Officer for further details / clarifications and for submitting their application.
10. The purchaser has to bear all stamp duty, registration fee, and other expenses, taxes, duties, society dues in respect of purchase of the property.
11. Sale shall be in accordance with the provisions of SARFAESI Act / Rules.

SCHEDULE

Sr. No.	Loan Account Number	Name of Borrower/ Co-borrowers	Amount as per 13(2) Demand Notice under SARFAESI Act.	Reserve price for private treaty	Description of Secured Assets/ Immovable Properties
1	452294000202474	1) Sandeep Jadavbhai Sudra, 2) Sudra Sejal Sandeep	Rs. 33,32,448/- (Thirty Three Lacs Thirty Two Thousand Four Hundred Forty Eight Rupees Only) as of 08/02/2022	Rs. 15,00,000/- (Rupees Fifteen Lakh Only)	Details of Secured Assets: All that piece and parcel of immovable Property bearing Constructed Residential Property, admeasuring 65.65 Sq.mtrs. of Revenue Survey No.451 P City Survey Ward No.15 City Survey No.713 P, Flat No.42, Block No.B, of "Ajanta Apartment" 4 Floor at Registration District & Sub District Rajkot, District Rajkot. Bounded by: East: Wing-A, West: Wing-C, North: Flat No.041-B, South: Land of CS No.1706.

The aforesaid Borrower/s Co-borrower's attention is invited to provisions of section 13(8) of SARFAESI Act for redemption of secured assets mentioned hereinabove by tendering the aforementioned outstanding dues together with all costs, charges and expenses incurred by the bank before the sale of secured assets.

Correspondence Address: Mr. SitalBasu (Mob No. 9925009140), email: sital.basu@janabank.com, Mr. Raghattama A. V. (9916382123) email: raghattama.av@janabank.com. Jana Small Finance Bank Limited, (formerly known as M/s. Janalakshmi Financial Services Pvt. Ltd.), having Office Ground Floor, 2nd Floor, Shangrila Arcade, Above Saraswat Bank, 100 Feet Anand Nagar Road, Shyamal, Ahmedabad, Gujarat-380015.

Date: 11.03.2023, Place: Gujarat

Sd/- Authorized Officer, Jana Small Finance Bank Limited

इंडियन बैंक Indian Bank

2nd Floor, Desna Shopping Complex, Usmanpura Chauraha, Ashram Road, Ahmedabad-380014
M.: 8478937847, E-Mail : armbahmedabad@indianbank.co.in

APPENDIX- IV-A" [See proviso to Rule 8(6)] Sale notice for sale of Immovable properties E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical / Symbolic possession** of which has been taken by the Authorized Officer of Indian Bank, **SAM branch Ahmedabad**, Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is" on 29.03.2023 at 11.00 AM to 02.00 PM** for recovery of **Rs. 11,86,27,542/- (Rupees Eleven Crore Eighty Six lakh Twenty Seven Thousand Five Hundred Forty Two only)** as on **04.07.2022** with further interest, costs, other charges and expenses thereon due to the Indian Bank, **SAM branch Ahmedabad branch**, Secured Creditor, from

Sr. No.	Name & address of Borrowers / Guarantors / Mortgagors	Detailed description of the Property	Reserve Price / EMD / Bid incremental amount	Property ID No./ Nature of Possession
1	1. M/s. Vaidehi Trendz Pvt. Ltd. (Borrower), No. 3021, World Trade Center, Near Udhna Darwaja, Ring road, Surat-395002 2. Mr. Suresh Sohanlal Goyal (Guarantor & Mortgagor), 501, Dev prayag Apartment, Near Tarapanth Bhavan, Citylight, Surat, Gujarat-395007 3. Mr. Ajay Tarachand Bhootra (Guarantor), B-504, Vasupujya Residency, Opp. Trinity Buisness Park, L P Savani Road Adajan, Surat, Gujarat-395009	All the piece & parcel of the immovable property known as Flat No. 801-A admeasuring built up area 650.00 Sq.ft.s i.e. equivalent to 60.40 sq. mtrs on the 8th floor of Building No.1 of Amar Swapna Apartments Co-operative Housing Society Ltd.along with undivided proportionate share in the land underneath the said building constructed on the land bearing Final Plot No. 562 T.P. Scheme No. 5 Nondh Nos. 1398-A-B-C; 1399 and 1400 A-B O of ward, Athwa; City Surat Taluka : city (Choryasi); District: Surat & All that piece and parcel of immovable property of Flat No. 801-B admeasuring built up area 650 Sq.ft.s i.e. equivalent to 60.40 sq. mtrs on the 8th floor of Building No.1 of Amar Swapna Apartments Co-operative Housing Society Ltd. along with undivided proportionate share in the land underneath the said building constructed on the land bearing Final Plot No.562 T.P. Scheme No. 5 Nondh Nos.1398-A-B-C; 1399 AND 1400 A-B O of ward, Athwa; City Surat Taluka : city (Choryasi); District: Surat. Together with the standing thereon bounded as under: COMMON BOUNDARY OF FLAT No. 801-A &801-B : North : Adj. Amar Swapna Apartment Part-01, South : Adj. Adarsh Common Wall, East : Dhan Laxmi Apartment, West : Adj. Apollo Apartment	Reserve Price : Rs. 35,10,000/- EMD : Rs. 3,51,000/- Bid incremental amount : Rs. 10,000/-	IDIB277500212 Physical Possession
	All that piece and parcel of immovable property of Shop No. 218 admeasuring super built up area 151.30 sq.mtrs carpet area 83.14 sq. mtrs on the 2nd floor of Raghunandan Textile Market (R.T.M) along with undivided proportionate share in the land underneath the said building constructed on the land bearing Plot No.1 of city survey Nondh No. 2885/B/2 of ward No. 3, situated in the Salabatpura area within city, Surat; Taluka City (Choryasi); Dist. Surat, together with the standing thereon bounded as under : East : Adj. adjoining property, West : Adj. Ring Road, North : Adj. Ambaji Market, South : Adj. Ring Road	Reserve Price : Rs. 78,75,000/- EMD : Rs. 7,87,500/- Bid incremental amount : Rs. 50,000/-	IDIB277500213 Physical Possession	
	All that piece and parcel of immovable property of Office No. 124 admeasuring super built up area 1082.00 sq. ft. built up area 56.30 sq. mtrs carpet area 595.00 sq. ft. i.e. equivalent to 55.28 sq.mtrs on the 2nd floor of "V.I.P High Street" along with undivided proportionate share in the land underneath the said building constructed on the land bearing Sub-Plot No. 2 of Final Plot No. 127 T.P. Scheme No. 2 (Vesu-Bharthana-Vesu); Revision Survey No. 423 (Revenue Survey No. 379/1+2) of Moje; Vesu; Taluka; Surat City District Surat. together with the standing thereon bounded as under : East : Adj. OTS, West : Adj. Shop No. 125, North : Adj. Passage, Stair and Lift, South : Adj. OTS	Reserve Price : Rs. 34,70,000/- EMD : Rs. 3,47,000/- Bid incremental amount : Rs. 10,000/-	IDIB277500214 Physical Possession	

इंडियन बैंक Indian Bank

USMANPURA CROSS ROAD BRANCH
Ground Floor, Sadhnam Chambers, Nr. Nav Gujarat College
P O Navjivan, Ashram Road, Ahmedabad 380014
Phone : 079-2544911

Ref.: Usmanpura Cross Road/PUB NOTICE/207 Date : 08.03.2023

To,

M/s Pink Vision Agrotech (Partnership Firm) Through One of its Partner

1. **Mr. Hitendra Ratilal Patel**, Office-A-709, B709, C709, D709, Megh Malhar Complex, Plot No. 16, Sector-11, Gandhi Nagar-382010. **Also** at : At Shaktinagar, Ta-Dhansura, Dist-Sabarkantha, Gujarat-383310.

2. **Mr. Hitendra Ratilal Patel (Partner)**, Mahalaxmi-4, B/803, 804 8th Floor, Urjanagar-1, Kudasan, Gandhinagar, Gujarat-382421. **Also** at : 21-K Jagatpura Kampa, Kalipura, Chhanapur, Khara Na Muwada, Jagatpura, Kampa Road, Ta. Talod, Dist. Sabarkantha-383307. **Also** at : Office-D-709, Megh Malhar Complex, Plot No. 16, Sector-11, Gandhi Nagar-382010

3. **Mr. Kartikumar Kantilal Patel (Partner)**, Umiyanagar Society Ta. Dhansura, Village-Dhansura, Dist. Sabarkantha, Gujarat-383310.

4. **Mr. Kirankumar Khimjibhai Patel (Partner)**, Adalpura Kampa At Shaktinagar, Po & Ta. Dhansura, Dist. Sabarkantha, Gujarat-383310.

5. **Mr. Umeshkumar Vitthalbhai Patel (Partner)**, Village-Aniyor, Taluka-Malpur Dist. Sabarkantha, Gujarat-383310.

6. **M/s. Avani Verma Compost, Proprietorship (Guarantor & Mortgagor)**, Through its Proprietor Mr.Hitendra Ratilal Patel, Office-A-709, Megh Malhar Complex, Plot No. 16, Sector-11, Gandhinagar-382010.

7. **Mrs. Urmilaben Hitendrabhai Patel (Guarantor & Mortgagor)**, Mahalaxmi-4, B/803-804, 8th Floor, Urjanagar-1, Kudasan, Gandhinagar, Gujarat-382421, **Also** at : Office-B-709, C-709, E-709, F-709, G-709, Megh Malhar Complex, Plot No. 16, Sector-11, Gandhi Nagar-382010.

8. **Mr. Sureshbhai Ratilal Patel (Guarantor & Mortgagor)**, Rojad Kampa, Jagatpura Kampa, Kalipura, Chhanapur, Khara Na Muwada, Jagatpura Kampa Road, Ta. Talod, Dist. Sabarkantha-383307. **Also** at : Office-D-709, Megh Malhar Complex, Plot No. 16, Sector-11, Gandhi Nagar-382010.

9. **Mr. Nimeshkumar Pravinbhai Patel (Partner)**, C-602, Mahalaxmi-4, Opp Pratik Mall, Kudasan, Gandhinagar-382421.

10. **Mr. Nikulkumar Jayantilal Patel (Partner)**, 15, Ashadip Society, Nirma Factory, Modhera Road, Mehsana-384435.

11. **Mr. Pareshbhai Joitabhai Patel (Partner)**, C-Shakunt Bungalows, Kanasa Road, Visnagar, Dist. Mehsana-384315.

Subject : 2nd Public notice for collection of goods from secured premises held in N.P.A a/c M/s Pink Vision Agrotech (Partnership Firm) in pursuance of 1st notice dated 28/02/2023.

Whereas, the Authorized Officer of Indian Bank had taken **Physical Possession** on **08.02.2023** of the following property/ies pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in the captioned loan account with right to sell the same on **"AS IS WHERE IS BASIS, AS IS WHAT IS BASIS & WHATEVER THERE IS BASIS"** for realization of Bank's dues plus interest and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act has realized the Banks dues by sale of the said property/ies vide auction held on **14.09.2022**.

This is 2nd intimation notice in pursuance of 1st notice dated 28.02.2023 to you that items at secured premises should be vacated within 7 days, otherwise bank will dispose the items as deemed fit.

Details of Secured Premises

1. All that piece and parcels of office No. A-709 aggregating, admeasuring about 16.22 Sq. Mtrs. Together with undivided share of land admeasuring about 4.50 Sq. Mtrs. in the scheme known as "MEGH MALHAR" of N.A. Land for commercial purpose bearing sector No. 11 of Plot No. 16 at Mouje Gandhinagar Township Sector -11, Taluka Gandhinagar, in Registration of Sub District Gandhinagar within the state of Gujarat in name of M/s Avani Verma Compost through its Proprietor Mr. Hitendra Ratilal Patel which is bounded as under : East : 18 Mts. Road, North : Plot No. 17, West : Plot No. 23, 24, South : 25 Mts. Road

2. All that piece and parcels of office No. B-709 & C-709 aggregating, admeasuring about 39.53 Sq. Mtrs. Together with undivided share of land admeasuring about 11.37 Sq. Mtrs. in the scheme known as "MEGH MALHAR" of N.A. Land for commercial purpose bearing sector No. 11 of Plot No. 16 at Mouje Gandhinagar Township Sector -11, Taluka Gandhinagar, in Registration of Sub District Gandhinagar within the state of Gujarat in name of M/s. Urmilaben Hitendrabhai Patel which is bounded as under : East : 709/A, North : Passage, West : 709/D, South : Common wall

3. All that piece and parcels of office No. D-709 aggregating, admeasuring about 65.00 Sq. Mtrs. Together with undivided share of land admeasuring about 19.10 Sq. Mtrs. in the scheme known as "MEGH MALHAR" of N.A. Land for commercial purpose bearing sector No. 11 of Plot No. 16 at Mouje Gandhinagar Township Sector -11, Taluka Gandhinagar, in Registration of Sub District Gandhinagar within the state of Gujarat in name of M/s. Urmilaben Hitendrabhai Patel which is bounded as under : East : 18 Mts. Road, North : Plot No. 17, West : Plot No. 23, 24, South : 25 Mts. Road

4. All that piece and parcels of office No. E-709, F-709 & G-709 aggregating, admeasuring about 48.50 Sq. Mtrs. Together with undivided share of land admeasuring about 14.10 Sq. Mtrs. in the scheme known as "MEGH MALHAR" of N.A. Land for commercial purpose bearing sector No. 11 of Plot No. 16 at Mouje Gandhinagar Township Sector -11, Taluka Gandhinagar, in Registration of Sub District Gandhinagar within the state of Gujarat in name of Mrs. Urmilaben Hitendrabhai Patel which is bounded as under : East : 18 Mts. Road, North : Plot No. 17, West : Plot No. 23, 24, South : 25 Mts. Road

This is for your perusal and necessary action.

Note: In the first Public notice for collection of goods from secured premises held in N.P.A a/c M/s Pink Vision Agrotech (Partnership Firm) issued on 28/02/2023. In this notice In the first para physical possession date to be read 08/02/2023 instead of 03/01/2020 & Auction date to be read as 14/09/2022 instead of 04/07/2020.

Yours faithfully
Authorised Officer

यूनियन बैंक Union Bank of India

Regional office Mehsana, Nr. Wide angle, Mehsana highway, Nagapur, Mehsana-384002, Ph 02762-230245,240250.
Email – cmrd.romehsana@unionbankofindia.com

E - AUCTION SALE NOTICE
(for sale of immovable properties)

E Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to Rule 8 (6) of Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s, that the below described immovable property mortgaged / charged to Secured Creditor, the Possession of which has been taken by the Authorised Officer of Union Bank of India, Secured Creditor, will be sold on **"AS IS WHERE IS", "AS IS WHAT IS", and "WHATEVER THERE IS" on 28.03.2023 01:00 PM TO 05:00 PM**, for recovery of below mentioned respective amounts due to the Union Bank of India, Secured Creditor from below mentioned respective Borrower and Guarantors. The respective reserve price and earnest money deposit will be as under.

Sr. No	Name of borrower / Mortgagor Branch	Description of Property	Amount of Debt due	Encumbrances known to secured creditor & Type of Possession	Reserve Price (Rs.)	i) E.M.D. ii) Bid increment amount by	Name of the authorised officer, Cont No./ Email Id
01.	Mr.Thakkar Kanubhai Kantilal (Borrower , Mortgagor) Address: 40, Shyam Bungalows, Padmnath Chowki, Patan, Pin Code-384265 Union Bank of India (UNJHA)	All the pieces or Parcels of Property consisting bearing Plot No. 27 situated at NA Land, Survey No. 354 Paiki admeasuring 79.70 Sq. Meter of Village Dharpur Taluka ∓ District Patan bounded by East Godown No 28, West – Godown No 26, North Godown No 16, South 12 Meter wide internal road	Rs 5,01,463.50/- As per demand notice dated 27.02.2018 & subsequent interest as per agreement	NIL symbolic possession	6,24,000	(i) 62,400 (ii) 10,000	Mr. UDAY NARAYAN, Chief Manager Mobile 9408212984
02.	1. (a) Mrs.Chetanaben Gunvantbhai Prajapati (Borrower / Mortgagors) Residing At Ramji Mandir, Prajapativas, Ambaliyasan, Tal- & Dist-Mehsana (b) Mr. Gunvantbhai Devchandbhai Prajapati (Co-Borrower) Residing At Ramji Mandir, Prajapativas, Ambaliyasan, Ta-& Dist-Mehsana, Union Bank of India (UNJHA)	Godown situated at Plot No. 67 admeasuring 75.00 Sq. Meter & Plot No. 68 admeasuring 75.00 Sq. Meter at NA Land at RS. No. 354 paiki of Village Dharpur Taluka & District Patan Boundaries :- East- Godown Plot No. 69, West :- Godown Plot No. 66, North :- Godown Plot No. 42, South :- 9 Meter wide internal road	Rs 12,21,897.50/- As per demand notice dated 27.02.2018 & subsequent interest as per agreement	NIL symbolic possession	13,61,000	(i) 1,36,100 (ii) 10,000	Mr. UDAY NARAYAN, Chief Manager Mobile 9408212984
03.	a) Mrs. Falguniben Rajesh Shah (Borrower/Mortgagor) - Residing At 30, Jivandhara Society, Telephone Exchange Road, Patan, Pincode - 384265 (b) Mr.Rajesh Vadilal Shah (Co Borrower) - Residing at 30, Jivandhara Society, Telephone Exchange Road, Patan, PINCODE-384265 Union Bank of India (UNJHA)	All the pieces or Parcels of Property consisting bearing Plot No. 31 situated at NA Land, Survey No. 354 Paiki admeasuring 79.70 Sq. Meter of Village Dharpur Taluka ∓ District Patan bounded by : East Godown No 32, West – Godown No 30, North Godown No 12, South 12 Meter wide internal road	Rs 5,49,655.50/- As per demand notice dated 27.02.2018 & subsequent interest as per agreement	NIL symbolic possession	6,24,000	(i) 62,400 (ii) 10,000	Mr. UDAY NARAYAN, Chief Manager Mobile 9408212984
04.	1. (a) MR.Nayi Govindbhai Shankarlal (Borrower/Mortgagor) Residing At B/H Post Office, Vill-Ambaliyasan, Tal-& Dist-Mehsana (b)MR.Nayi Satishkumar Shankarlal (Co-Borrower) Residing At B/H Post Office, Vill-Ambaliyasan, Tal-& Dist-Mehsana Union Bank of India (UNJHA)	All the pieces or Parcels of Property consisting bearing Plot No. 39 situated at NA Land, Survey No.354 Paiki admeasuring 75.00 Sq. Meter of Village Dharpur Taluka ∓ District Patan bounded by : East Godown No 38, West – Godown No 40, North 12 Meter wide internal road, South Godown No 70	Rs 5,23,814.50/- As per demand notice dated 27.02.2018 & subsequent interest as per agreement	NIL symbolic possession	6,21,000	(i) 62,100 (ii) 10,000	Mr. UDAY NARAYAN, Chief Manager Mobile 9408212984
05.	M/s Dagina rep. by partner Mr. Prateek Shah , Late Shri Mr. Pravinchandra V Shah Rep. by Legal Heirs 1. Mrs. Urmilaben Pravinchandra Shah W/o Late Shri Mr. Pravinchandra V Shah 2. Mr. shrenik Pravinchandra shah S/o Late Shri Mr. Pravinchandra V Shah 3. Mr. Pratik Pravinchandra shah S/o Late Shri Mr. Pravinchandra V Shah Guarantor /Mortgagor 1. Mr. Prateek Shah 2. Late shri Mr. Pravinchandra V Shah Rep. by Legal Heirs 1. Mrs. Urmilaben Pravinchandra Shah 2. Mr. shrenik Pravinchandra shah 3. Mr. Pratik Pravinchandra shah 3. Pravinchandra Vadilal Shah HUF Karta 4. Mr. Dilip V Shah 5. Mr. Vasantbhai K Shah Union Bank of India (Palanpur)	1. All that piece and parcel of commercial property bearing shop no. Shop 14 and 15, Ground floor, "White House Shopping Centre" ,Gurunak Chowk bearing City Survey No 11779 at palanpur, Registration of District and subdistrict- Banaskantha , Taluka Palanpur and Village Palanpur The area of Shop No 14 is 198.81 sqft. And shop no. 15 is 115.05 sqft. Boundaries of the Property:- Shop no 14 A- East: Shop no 13, West: Shop no 15, North: Shop no 16 & 12, South: Passage. Shop No 15 A- East: Shop no 14, West: Road, North: Shop no 16, South: Passage 2. All that piece and parcel of Residential House situated at Plot no 68-B, paiki of plot no 68, (East Side), in Ambikanagar, RS no 1101/2, Ahinsha marg, behind church , Off Gobi Road, Palanpur, admeasuring 1010.89 sqft. In registration district and sub district of Banaskantha Ta. Palanpur Boundaries of the Property A- East: RS no 1100/2, West: Plot no 68 / A, North: RS no 67, South: Common Plot	Rs 1,46,03,219.10 /- As per demand Notice. As of 02.06.2021 subsequent interest as per agreement	(Property 1) Commercial Shop - Rs. 150.00 lakhs (Property 2) Residential Bungalow.- Rs. 48.50 lakhs	(i) 15,00,000/- for Property 1 And 4,85,000/- for Property 2 (ii) 10,000	Sandip Panwar Chief Manager Mobile 9860887718	

For participating in the e-auction sale, the intending bidders should register their details with the service provider https://mstcecommerce.com/auctionhome/ibapi/index.jsp well in advance and shall get the user id and password. Intending bidders are advised to change only the password immediately upon receiving it from the service provider. Bidder may visit https://www.ibapi.in where guidelines for bidders are available with educational videos. Bidders have to complete following formalities well in advance. **Step1** Bidder Registration on a auction platform using his mobile no. and email-id. **Step2** KYC verification: Bidder to upload requisite KYC documents. It shall be verified by e auction provider(max may take 2 working days). **Step3** Transfer of EMD amount to Bidder Global EMD wallet: Online/offline transfer of fund using NEFT/transfer using challan generated on e auction platform. **Step4** Bidding process and auction result: Interested registered bidders can bid online on a auction platform after completing Step 1,2 &3. **For detailed terms and conditions of sale, please refer to the link provided bank's website www.unionbankofindia.co.in**

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8(6)/RULE 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002
This may also be treated as notice under rule 8(6) /rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date.

Date : 11.03.2023, Place: Gujarat

Authorized Officer, Union Bank of India

